

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-104**

CP No.-233/241- 242/ND/2022

New IA/96/2023

**IN THE MATTER OF:**

Roli Mehra

**Vs.**

Unison Advertising (Punjab) Pvt. Ltd

**....Applicant**

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

There is no appearance on behalf of the Applicant, despite repeated calls.  
In the interest of justice, hearing is deferred to **15.03.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**